From:

Registrar General, High Court of Uttarakhand, Nainital.

To,

- All the District Judges, Subordinate to High Court of Uttarakhand. 1.
- 2.
- Principal Judge/ Judges, Family Courts, State of Uttarakhand. Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun. 3.
- Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, 4. Dehradun.
- Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital. 5.
- Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
- 7. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
- Legal Advisor to Hon'ble the Governor, Rajbhawan, Dehradun.
- Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
- 10. Registrar, State Consumer Redressal Commission, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
- 11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
- 12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- 13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, District Udham Singh Nagar.
- 14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani (Nainital).
- 15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
- 17. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- 18. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and Udham Singh Nagar.
- 19. Legal Advisor to Uttarakhand Public Service Commission, Hardwar.

## C.L. No. 02/UHC/Admin.A/2013

## Subject: Nomination of Administrative Judge(s).

Sir/Madam,

In supersession of earlier Circular Letters on the subject noted above, I am directed to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect.

1. Hon'ble Mr. Justice Manoj Kumar Tiwari : Dehradun, Chamoli & Champawat.

2. Hon'ble Mr. Justice Sharad Kumar Sharma : Hardwar & Tehri Garhwal. 3. Hon'ble Mr. Justice Narayan Singh Dhanik : U.S. Nagar & Pithoragarh. 4. Hon'ble Mr. Justice Ramesh Chandra Khulbe : Nainital & Rudraprayag. **5.** Hon'ble Mr. Justice Ravindra Maithani : Pauri Garhwal & Uttarkashi. 6. Hon'ble Mr. Justice Alok Kumar Verma : Almora & Bageshwar.

You are therefore, informed accordingly.

Yours faithfully,

Dated: Feb. 19, 2021.

Sd/-(Dhananjay Chaturvedi)

No.869//I-d-2/Admin.A/2005 Dated: Feb. 19, 2021.

Copy forwarded for information to:

- P.P.S. to Hon'ble the Chief Justice.
  P.S. to Hon'ble Judge(s) with the request to place it before His Lordships for kind perusal.
- 3. P.S. to Registrar General.
- All the Registrars of the Court.
- All the Joint /Deputy/ Assistant Registrars & Section Officers of the Court.
- Librarian of the Court.
- Assistant Registrar (IT), High Court of Uttarakhand, Nainital to upload it on the Website of Hon'ble the High Court.
- Guard File

Sd/-

**Registrar General**